#### **GOVERNMENT BILL**

### The private detective agencies (Regulation) Bill, 2007

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRI PRAKASH JAISWAL): Sir, 1 beg to move for leave to introduce a Bill to provide for the regulation of private detective agencies and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI SHRIPRAKASH JAISWAL: Sir, 1 introduce the Bill.

Mr. Deputy Chairman: The House is adjourned to meet at 2.00 P.M.

The House then adjourned for lunch at fifty-one minutes past twelve of the clock.

The House re-assembled, after lunch at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

## RE. NOTICE GIVEN BY MEMBERS ON DIFFERENT ISSUES

MR. DEPUTY CHAIRMAN: Let us take up the Constitution (Scheduled Castes) Order (Amendment) Bill, 2007 ...(Interruptions). ..We have Ligislative Business... (Interruptions)...

श्री मती सुषमा स्वराज(मध्य प्रदेश): उपसभापति जी,हमने श्रून्य काल के लिए एक नोटिस दिया था,क्योंकि सुबह ...(व्यवधान)

श्री उपसभापति: नहीं,शून्य काल अब निकल गया हैं,

**श्री मती सुषमा स्वराज**: सर,मैं अपनी बात कहने लगी हूं,चुकिं आज शून्य काल और प्रश्न काल उपसभापति जी के बधाई समारोह में निकला ....(व्यवधान)

SHRI PENUMALLI MADHU (Andhra Pradesh): Sir, I have given a notice ... (Interruptions)...

प्रो.राम देव भंडारी(बिहार): सर,बिहार में बाढ़ के कारण लोग मारे जा रहे हैं।

श्री उपसभापति: देखिए,हर विषय इम्पॉटेंट हैं । We can take up one-by-one ... (Interruptions)...

SHRI V. NARAYANASAMY (Puducherry): Sir, I have also given a notice ...(Interruptions)...

श्री मती सुषमा स्वराज: उपसभापति जी,मैंने गोआ की घटनाओं पर नोटिस दिया हैं ...(व्यवधान)गोआ सरकार ....(व्यवधान)वह बहुत शर्मनाक भी है और दुर्भाग्यपूर्ण भी ...(व्यवधान) अगर सहयोगी दल ...(व्यवधान) अपना समर्थन वापिस लेंगे ...(व्यवधान)

प्रो.राम देव भंडारी: सर,बिहार में दो करोड़ लोग बाढ़ में फंसे हुए हैं ...(व्यवधान)

SHRI SHANTARAM LAXMAN NAIK (Goa): Sir, the issue of Goa is sub-judice ...(Interruptions)...

श्री उपसभापति: देखिए,यह विषय कल बिजनेस एडवाइजरी कमेटी में एडिमिट होना हैं,No matter has been admitted ...(Interruptions)...You have given the notice, I agree ...(Interruptions)...Please take your seat...(Interruptions)... Mr. Madhu, on the very first day, you don't come into the Well...(Interruptions)...Please go back to your seat ... (Interruptions)... Nothing will go on record. ..(Interruptions)...

SHRI RAVULA CHANDRA SEKAR REDDY (Andhra Pradesh): Sir, seven people were killed at Mudigonda ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: All issues cannot be taken up at once. There is a procedure. When a notice is given, that is to be admitted. Mr. Madhu, all of you have been given notices...(*Interruptions*)...Unless your notice is admitted, you cannot raise the issue on the floor...(*Interruptions*)...

SHRI RAVULA CHANDRA SEKAR REDDY: Sir, seven people were killed at Mudigonda... (*Interruptions*)...

प्रो.राम देव भंडारी : सर,बिहार में दो करोड़ लोग बाढ़ में फंसे हुए हैं ...(व्यवधान)

MR. DEPUTY CHAIRMAN: How can all the issues be taken up at once? ...(*Interruptions*)...You have given notice. I will allow you to raise the same after its admission...(*Interruptions*)...First, let us take up the Bill...(*Interruptions*)...

श्री मती सुषमा स्वराजः सर,शून्य काल का तो ....(व्यवधान)

श्री उपसभापति: यह क्वेश्चन आवर तो नहीं हैं ...(व्यवधान)

SHRI RASHID ALI (Andhra Pradesh): Sir, I have also given a privilege notice ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Let us take up the Bill first..(Interruptions)...

SHRI RAVULA CHANDRA SEKAR REDDY: Sir...

MR. DEPUTY CHAIRMAN: Nothing will go on record...(Interruptions)...

SHRI PENUMALLI MADHU:\*

SHRI V NARAYANASAMY:\*

SHRI RAVULA CHANDRA SEKAR REDDY:\*

प्रो.राम देव भंडारी:\*

श्री उपसभापतिः देखिए,फल्ड भी इम्पॉर्टेट हैं,आन्ध्र भी इम्पॉर्टेट हैं और गोआ भी इम्पॉर्टेट हैं ॥...(Interruptions)...All of you have given notices. No notice has been taken up. Those have to be admitted. You know the rules...(Interruptions)... जीरो आवर तो हो चुका है ...(व्यवधान)... Unless a notice is admitted, you cannot raise the issue ...(Interruptions)...This is the time for Legislative Business...(Interruptions)...You know that it is time for Legislative Business...(Interruptions)...Let us take up Legislative Business first...(Interruptions)...Let us take up Legislative Business first...(Interruptions)...

<sup>\*</sup> Not recorded

प्रो.राम देव भंडारी: सर,गोआ का इश्यू इतना बडा नहीं है,बिहार में दो करोड लोग बाढ में फंसे हए हैं।

MR. DEPUTY CHAIRMAN: Now, it is time to take up Legislative Business...(Interruptions)...Let us take up those issues tomorrow. Today, there is a BAC meeting. We will discuss all these issues there. (Interruptions) The House is adjourned till 4 o clock. (Interruptions)

The House then adjourned at six minutes past two of the clock.

The House reassembled at four of the clock, MR. CHAIRMAN in the Chair.

THE LEADER OF THE OPPOSITION (SHRI JASWANT SINGH): Mr. Chairman, Sir, 1 have a submission to make. And, I request...(Interruptions)...

श्री संतोष बागडोदिया (राजस्थान): पहले स्टेटमेंट ....(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHORI): Sir, the Prime Minister has to make a *suo motu* statement. ...(Interruptions)...

SHRI JASWANT SINGH: It is related to that. ...(Interruptions)...

SHRI SURESH PACHOURI: Sir, the Prime Minister has to make a suo moto Statement. As per the procedure, he should be allowed. ...(Interruptions)...

**डा.वी.मैत्रेयन**(तमिलनाडु): नेता प्रतिपक्ष को बोलने दीजिए।...(व्यवधान)...नेता प्रतिपक्ष को बोलने दीजिए।....(व्यवधान)..

MR. CHAIRMAN: Please sit down, ...(Interruptions)... Mr. Prime Minister. ... (Interruptions)...

#### STATEMENT BY PRIME MINISTER

# Civil nuclear energy cooperation with the United States

THE PRIME MINISTER (DR. MANMOHAN SINGH): Mr. Chairman, Sir, I rise to inform this august House that the Government of India has reached agreement with the Government of the United States of America on the text of the bilateral Agreement on Cooperation for Peaceful Uses of Nuclear Energy. ...(Interruptions)...

2. This Government has kept Parliament fully in the picture at various stages of our negotiations with the United States. ... (Interruptions)... We have never shied away from a full discussion in Parliament on this important issue. ... (Interruptions)... 1 have myself made statements on several previous occasions - on July 29, 2005 soon after my return from Washington; on February 27, 2006 during which I took Parliament into confidence regarding our ongoing discussions with the United States on the Separation Plan; and on March 7, 2006 following the visit of President Bush to India. ... (Interruptions)...